CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD

Civil Contempt Application No. 140 of 2004 In Original Application No. 1029 of 2002

Monday, this the 26th day of February, 2007

Hon'ble Mr. Justice Khem Karan, Vice Chairman Hon'ble Mr. K.S. Menon, Member (A)

Smt. Uma Devi, W/o Late Kesho Ram R/o Jaiswal School Road Bikash Nagar, Mughalsarai, Dt. Chandauli.

Applicant

By Advocate Sri S.K. Mishra

Versus

Sri H.K. Kala, D.R.M., E.C. Rly. Mughalsarai, Dt. Chandauli.

Respondent

By Advocate Sri K.P. Singh

ORDER

Justice Khem Karan, Vice Chairman

Learned counsel appearing for the applicant states that it appears from the Order dated 08.01.2007, copy of which has annexed to the counter affidavit that the Order of this Tribunal has already complied with.

2. In view of the above submission and taking into account the counter affidavit, we drop the contempt proceedings and notice issued to the respondent is hereby discharged.

Member (A)

Vice Chairman